

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I beg to lay on the Table, a Statement (in English and Hindi) correcting the answer to Unstarred Question No. 411 given in the Rajya Sabha on the 26th November, 2014 regarding 'Amendments in Labour Laws by State Governments'.

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

The House then adjourned at one minute past one of the clock.

The House re-assembled after lunch at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

संसदीय कार्य मंत्री (श्री एम. वेंकैया नायडु): लोकतंत्र में राजा पीछे, प्रजा सामने है ।

श्री उपसभापति : हां, हां, प्रजा सामने है, वह तो ठीक ही है । आजकल ऐसा ही है ।

श्री एम. वेंकैया नायडु : सर, मैंने वही कहा कि लोकतंत्र में ऐसा है । लोकतंत्र का महत्व है ।

MR. DEPUTY CHAIRMAN: Now, clarifications on the Statement made by the Minister on 'India's Stand in WTO'. Shri Anand Sharma.

CLARIFICATIONS ON THE STATEMENT BY MINISTER**India's stand in WTO**

SHRI ANAND SHARMA (Rajasthan): Mr. Deputy Chairman, Sir, I rise to seek certain clarifications on the Statement made by the Minister of Commerce and Industry in this House on the WTO Agreements reached in the General Council in Bali.

Sir, it is a 19 paragraph-statement in which the Minister has laboured to give an impression that because of this Government and the Prime Minister's dynamic leadership, a new breakthrough in WTO has been achieved. I would say, in all humility, that this Statement should have been very carefully read before it was made in this august House, because the Statement is long – we have no objection; the statement is confusing, for those who have not followed the entire trade agreements and the history of international trade agreements, going back to the Uruguay round, the GATT agreement, the Marakesh Agreement, leading to the establishment of the WTO. The time when the nine Agreements were negotiated and reached in Bali, was the first time since 1995, after the WTO was established, that the WTO Ministerial reached any agreement, in MC-9 in Bali, in December, 2013.